National Company Law Tribunal Allahabad Bench

CPNO. 46/2016

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.01.2018

NAME OF THE COMPANY: MIS Haryali Seeds Put Ltd. VIS Devi Laxmi Foods India Put Ltd. Foods India Put Ltd. section of the companies act/18 B code: 433 of the companies Act of 1956

SI. NO. Name Designation Representation Signature

1. No. Name Designation Representation Signature

2. Krishna Dev Uyer Adv. ROCC Re

CP No. 46/2016

Sh. N.C.Gupta for the petitioner applicant. Sh. Krishna Dev Vyas, CGSC representing the ROC, Kanpur. He seeks time to file formal reply/comments of the Central Govt. expressing its view on maintainability of the present petition before this Bench. In the light of the statutory changes, the I & B Code came into effect since 01/12/2016.

The matter to be listed on 29th January, 2018.

Date: 10/01/2018

Typed by Jyoti

(Stenographer)

H.P. Chaturvedi, Member(Judicial)